

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **17.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/109(CHE)/2022
NAME OF THE PETITIONER(S) : P Moorthy
NAME OF THE RESPONDENTS : Cheran Steels Pvt Ltd
UNDER SECTION : Sec 241/242 of CA 2013

ORDER

Present: Ld. Counsel Shri. Prithvi Raj for the Petitioner.

Ld. Counsel Shri. Bathrinarayan for the Respondents No. 1 to 3.

Ld. Counsels for the parties submit that the parties have entered into a settlement.

A memo to this effect has been filed.

Taking the memo on record and submissions made by Ld. Counsels for the parties, this petition is **disposed of** as settled.

Parties are bound by the terms of settlement.

File be consigned to records.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)